

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 1904
TO BE ANSWERED ON THE 11TH MARCH, 2025

PROTEST OF FARMERS

1904. SMT. HARSIMRAT KAUR BADAL:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the current status of the farmers' protest at the Punjab-Haryana border;
- (b) the steps taken by the Government to address the demands of the protesting farmers;
- (c) whether the Government has considered providing a legal guarantee for Minimum Support Price (MSP);
- (d) the details of any discussions held with farmer unions in the past two months; and
- (e) the measures taken to ensure the health and safety of protesting farmers, particularly in light of hunger strike by farmer leaders?

ANSWER

MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) to (e): Government of India had initiated discussions with farmers in order to resolve the farmer's protest at Punjab-Haryana border. First discussion was held on 8th February, 2024. Subsequently, discussions were held on 12th, 15th, 18th February 2024, 14th February 2025 and 22nd February, 2025.

To make Minimum Support Price (MSP) more effective and transparent, Government of India has constituted a committee on 12th July, 2022 with following objectives:

- (i) Suggestions to make available MSP to farmers of the country by making the system more effective and transparent;
- (ii) Suggestions on practicality to give more autonomy to Commission for Agricultural Costs and Prices (CACP) and measures to make it more scientific;
- (iii) To strengthen the Agricultural Marketing System as per the changing requirements of the country to ensure higher value to the farmers through remunerative prices of their produce by taking advantage of the domestic and export opportunities.

6 meetings of this committee and 39 meetings of its various sub-committees have been held till date.

The issues related to agitating farmers' and their demands are also sub-judice in the Hon'ble Supreme Court of India and a committee has also been formed by the Hon'ble Supreme Court.

Next round of discussion with the farmers is scheduled on 19th March, 2025.

Maintaining law and order is a subject matter of State Government.
